

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 15

C.P. (IB)/3387(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.11.2022**

NAME OF THE PARTIES: - **Safex Fire Services Ltd.**
V/s
GMP Technical Solutions Pvt Ltd.

Appearance (via video-conference):

For Applicant : Adv. Radhika Pujara i/b Adv.
Bhavin Waghela
For Respondent : Advocate Tushar Kale

Section 9 of the IBC, 2016

ORDER

Ld. Counsel appearing for the both sides present and submits that the amount to the tune of Rs 1,65,944/- (One lakh Sixty Five Thousand Nine Hundred Forty Four) has been received to the satisfaction of the Operational Creditor. In view of the above nothing remains in this petition. Therefore, CP bearing No. 3387/2019 stand closed. File be consigned to record.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)